

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3500
ANSWERED ON:14.12.2012
NATIONAL COMMISSION FOR WOMEN
Khaire Shri Chandrakant Bhaurao

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Women (NCW) has made any recommendations during the last three years;
- (b) if so, the details thereof and the action taken by the Government thereon; and
- (c) the number of recommendations on which no action has been taken so far and the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): Yes, Sir. The National Commission for Women (NCW) has made 11, 6 & 17 recommendations during the year 2008-09, 2009-10 & 2010-11 respectively which relate to Central Government, in their Annual Reports.

As per the Section 14 of the National Commission for Women Act, 1990, the Central Government is required to cause the Annual Report together with a memorandum of action taken on the recommendations contained therein, in so far as they relate to the Central Government and the reasons for the non-acceptance, if any, of any of such recommendations and the audit report to be laid as soon as may be after the reports are received, before each House of Parliament. The said provisions of the Section 14 of the National Commission for Women Act, 1990 are followed while laying the Annual Report alongwith the Memorandum of Action Taken on the recommendations contained in the Annual Reports of the NCW. The Annual Reports together with a Memorandum of Action Taken on the recommendations thereon for 2008-09 and 2009-10 have been laid in Parliament.